

## PUBLIC ANNOUNCEMENT

**(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**FOR THE ATTENTION OF THE CREDITORS OF M/S SRINATHJI GLAZINGS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Srinathji Glazings Private Limited
2.	Date of incorporation of corporate debtor	28.07.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai, under the Companies Act, 1956.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74990TN2010PTC076761
5.	Address of the registered office and principal office (if any) of corporate debtor	Shree Ganesh, No.2/8, First Floor, K.V.Colony, 6th Street, Opposite Arya Gowda Road, West Mambalam, Chennai-600033.
6.	Insolvency commencement date in respect of corporate debtor	As per order of NCLT, Chennai dated 16.09.2019 in Company Petition No CP/952/IB/2018 (Copy of the Order received by IRP on 19.09.2019)
7.	Estimated date of closure of insolvency resolution process	18.03.2020
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional.	Name: PERUMAL ULAGANATHAN. IBBI/IPA-001/IP-P00970/2017-2018/11600
9.	Address and e-mail of the interim resolution professional, as registered with the	Address:- 144, Alex Street, Panneer Nagar, Mogappair, Chennai-600037. Email id. apunathan@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:- 144, Alex Street, Panneer Nagar, Mogappair, Chennai-600037. Email id. srinathjicirp@gmail.com
11.	Last date for submission of claims	03.10.2019.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

1. Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Srinathji Glazings Private Limited on 16.09.2019.


2. The creditors of M/s. Srinathji Glazings Private Limited are hereby called upon to submit their claims with proof on or before 03.10.2019, to the interim resolution professional at the address mentioned against entry No. 10.

3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

Date and Place : 20.09.2019, Chennai

  
**P. ULAGANATHAN, M.A., B.L.,**  
**ADVOCATE Enrol No. Ms. 967/2015**  
**Insolvency Resolution Professional,**  
**No.144, Alex Street, Panneer Nagar,**  
**Mogappair, Chennai - 600 037.**  
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